

**Central Administrative Tribunal
Principal Bench**

OA No.107/2019

New Delhi, this the 10th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy,
Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

A. K. Bansal , age 62 years,
Group 'A' Officer,
S/o Late V. P. Bansal
643, New Ashiana, CGHS
Plot No.10, Sector-6,
Dwarka, New Delhi 110 075. ... Applicant

(By Advocate: Shri D. K. Gupta)

Vs.

1. Union of India through
The CMD, Bharat Sanchar Nigam Ltd.,
Bharat Sanchar Bhawan,
Harish Chand Mathur Lane,
Janpath, New Delhi 110 001.
2. Secretary , Department of Telecommunications
Sanchar Bhawan, 20, Ashoka Road,
New Delhi. ...Respondents

(By Advocates: Shri M.S. Saini)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

Learned counsel for the applicant seeks permission of the Court to withdraw the OA without prejudice to the rights of the applicant to institute contempt proceedings.

2. Permission is accorded. OA is dismissed as withdrawn leaving it open to the applicant to pursue his remedies, in accordance with law. There shall be no order as to costs.

(Pradeep Kumar)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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